

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 10.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CS No.616040/ 16	TP 301/20 17	Admission & to verify the Territorial Jurisdiction of this Bench to try the petition.		Shakti Bhushan Vs Titan Industries Ltd., & Others


SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. UDAY SHANKAR ASSOCIATES
UDAY SHANKAR
98450 14347

R1



14. ARUN CHANDRAN. K
86.606.427


Petitioner



ORDER

Matter is listed today for appearance of party. Mr. Arun Chandran filed memo of appearance for Petitioner. M/s Uday Shankar Associates filed vakalath for Respondent. Counsel for R1 requested for supply of copy of Petition. Petitioner Counsel is directed to supply the same, in case it has not supplied to other side. Counsel also reported that, there are two more Respondents in this case and notices to issue to them. Issue notice to other Respondents. Registry to prepare notices and Petitioner Counsel is directed to collect it from the registry and to serve it on other Respondents and to file proof of service. Counsel for Petitioner reported that, pleadings are completed in the matter and matter is fit for passing final order. Therefore, matter is listed for hearing. Meanwhile, service of notice on other two Respondents. List it on 12/02/2018.


Member (T)


Member (J)